

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-100/2022/8536/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Sangeeta Gogoi Bora,  
District & Sessions Judge,  
Dibrugarh.

Dated Guwahati, the 13<sup>th</sup> October, 2023.

Sub:- **Civil vacation.**

Ref:- Your letter No.DJD/4390/2023, dated 06.10.2023.

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail **Civil vacation from 16.10.2023 to 29.10.2023, alongwith station leave permission, from the morning of 14.10.2023, till the morning of 30.10.2023.** The Addl. District & Sessions Judge (FTC), Dibrugarh, and in his absence, the Civil Judge (Sr. Divn)-cum-Asstt. Sessions Judge, Dibrugarh, and in his absence, the Chief Judicial Magistrate, Dibrugarh, and in her absence, the in-charge Chief Judicial Magistrate, Dibrugarh will remain in charge of your Court and office during your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-100/2022/8537-8538/A, dated** , 13-10-23

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*